

ITEM NO.38

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 376/2022

RAN VIJAI SINGH

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

IA No. 85297/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 85299/2021 - EXEMPTION FROM FILING O.T.)

Date : 16-11-2022 These matters were called on for hearing today.

For Appellant(s)

Mr. Anoop Prakash Awasthi, AOR

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR

Mr. Vijay Kumar Shukla, Adv.

Ms. Nupur Shukla, Adv.

Mr. Anirudh Gulati, Adv.

Mr. Varinder Kumar Sharma, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Respondent No.1 has already filed counter affidavit.

Respondent No.2 is duly represented.

Await original records from the High Court and Trial
Court. D.O. letter be re-issued.

List on 4.1.2023.

H. SHASHIDHARA SHETTY
Registrar